

R-234E
2083

MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

32484-32533
No. _____/Genl./Circulation/West/THC/2026

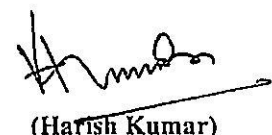
Dated, Delhi the _____

Sub:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 28851-28911/R.R (Civil)/South/Saket/2026 dated 04.07.2026 along with its enclosure i.e. Annexure 'A' (Record of 53 Execution Petitions for the year 2010 are identified by Record Room (Civil), South District during the period w.e.f. 01.06.2026 to 30.06.2026 for weeding out) bearing Diary No. 8721 dated 15.07.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge – 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 53 Execution Petitions for the year 2010 are identified by Record Room (Civil), South District during the period w.e.f. 01.06.2026 to 30.06.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : rreivil-st@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 53 Execution Petitions for the year 2010 are identified by Record Room (Civil), South District during the period w.e.f. 01.06.2026 to 30.06.2026 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
- ✓ 4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



(Harish Kumar)

District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

Gem.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 28851-28911/R.R (Civil)/South/Saket/2026

Dated: 4/7/26



The Ld. Principal District & Sessions Judges,
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).
Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 53 execution petitions for the year 2010 in Record Room (Civil), South District, have been identified during the period w.e.f. 01.06.2026 to 30.06.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. rrcivil-st@ddc.nic.in within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect of the list of cases specified in Annexure 'A' is pending.

This issues with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

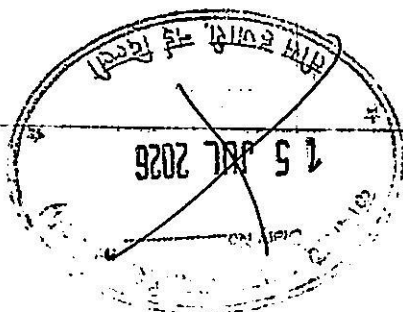
Yours faithfully,

(Dr. Saurabh Kulshrestha)
District Judge-04/Officer In-Charge,
Record Rooms, South District,
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.



53 files of Ex-Civil-2010

Annexure 'A'

(February)

Sl. No.	GOSHWARA NOS.	CASE NO.	CASE YEAR	PETITIONER	RESPONDENT	D.O.D.	DECISION TYPE
MONTH FEBRUARY 2010							
1	01-EXE-CIVIL-2010	EX. NO. 118/09	2009	PUSHPA KHANNA	M/S EFFOCOEMCU PRODUCT & SYSTEMS	22-02-2010	SATISFIED
2	02-EXE-CIVIL-2010	EX. NO. 44/09	2009	M/S TRUE LINK FINANCE LTD.	SMT. SANTOSH & ORS.	22-02-2010	SATISFIED
3	03-EXE-CIVIL-2010	EX. NO. 122/09	2009	NIRMALA DEVI AFROZ	SURENDER MOHAN AYYAR	23-02-2010	SATISFIED
4	04-EXE-CIVIL-2010	DR 154/09	2009	M/S BRIJ GARMENTS	MS. MEENA KHANNA & ORS	09-02-2010	DID
5	05-EXE-CIVIL-2010	DR 142/08	2008	M/S SITA SINGH & SONS PVT LTD.	MR RAMESH KUMAR BEHL	15-02-2010	WITHDRAW
6	06-EXE-CIVIL-2010	DR 71/08	2008	RAKESH BANSAL	RAJINDER KR. GUPTA	17-02-2010	ALLOWED
7	07-EXE-CIVIL-2010	DR 129/09	2009	PYARE LAL	PAWAN KUMAR	17-02-2010	ALLOWED
8	08-EXE-CIVIL-2010	DR 160/09/08	2008	RAKESH BANSAL	RAJENDER KUMAR GUPTA	17-02-2010	ALLOWED
9	09-EXE-CIVIL-2010	EX. NO. 112/09	###	M/S NEELAM MINGO RANI	SANJAY CHHABRA	18-02-2010	DISMISSED
10	10-EXE-CIVIL-2010	DR 007/09	2009	M/S SUSHIL KUMAR & ORS		18-02-2010	ALLOWED
11	11-EXE-CIVIL-2010	EX.NO. 92/09	2009	M/S GOLI FINANCE LTD.	AMIT & ORS	10-02-2010	SATISFIED
12	12-EXE-CIVIL-2010	EX.NO. 125/09	2009	AXIS BANK	NAWAL KISHORE SINGH	15-02-2010	T/C
13	13-EXE-CIVIL-2010	DR 108/08	2008	GURCHARAN SINGH MEHTA	SMT NEENA KAPOOR	15-02-2010	ALLOWED

(1)

14	14-EXE-CIVIL-2010	DR 141/08	2008	M/S SITA SINGH & SONS PVT LTD.	SH. RAMESH KUMAR BEHL	15-02-2010	WITHDRAW
15	15-EXE-CIVIL-2010	M - 001/09	2009	REENA SHARMA	AMAR NATH	21-02-2010	DISMISSED
16	16-EXE-CIVIL-2010	DR 155/09/0	2006	M/S BRIJ GARMENTS	MS. MEENA KHANNA & ORS	09-02-2010	DID
17	17-EXE-CIVIL-2010	6	2009	M/S TRUE LINK FINANCE LTD.	GOVIND	26-02-2010	DID
18	18-EXE-CIVIL-2010	153/09	2009	M/S TRUE LINK FINANCE LTD.	RAJESH KUMAR	26-02-2010	DID
19	19-EXE-CIVIL-2010	154/09	2009	M/S SAN INFRATECH PVT. LTD	SUNIL	16-02-2010	DID
20	20-EXE-CIVIL-2010	137/09	2009	M/S MODLINE FIN.STOCK	RAJESH KUMAR & ORS	01-02-2010	DID
21	21-EXE-CIVIL-2010	144/09	2009	M/S K & A SECURITIES PVT. LTD	RAHUL RAWAL	09-02-2010	DAW
22	22-EXE-CIVIL-2010	147/09	2009	M/S K & A SECURITIES PVT. LTD	VIVEK YADAV	09-02-2010	DAW
23	23-EXE-CIVIL-2010	146/09	2009	CITI FINANCIAL CONSUMER FINANCE INDIA LTD	KAILASH CHAND	18-02-2010	DID
24	24-EXE-CIVIL-2010	156/09	2009	CITI FINANCIAL CONSUMER FINANCE INDIA LTD	SATYA NARAYAN SHARMA	19-02-2010	P/ RETURNED
25	25-EXE-CIVIL-2010	008/10	2010	CITI FINANCIAL CONSUMER FINANCE INDIA LTD	DATTA TRAY	19-02-2010	P/ RETURNED
26	26-EXE-CIVIL-2010	007/06	2006	CITI FINANCIAL CONSUMER FINANCE INDIA LTD	PRITAM SINGH	19-02-2010	P/ RETURNED
27	27-EXE-CIVIL-2010	006/10	2010	AARKAY FIN LESS	SANJAY SHARMA	20-02-2010	SATISFIED
28	28-EXE-CIVIL-2010	127/09	2009	NARAIN DASS & SONS	PARTAP SINGH VEMRA	19-02-2010	ALLOWED
29	29-EXE-CIVIL-2010	246/09	2009	SHEELA MEHTA	SANTOSH DEVI	19-02-2010	ALLOWED
30	30-EXE-CIVIL-2010	296/09	2009	KHALIQ UR REHMAN	KHALID MOHD.	19-02-2010	ALLOWED
31	31-EXE-CIVIL-2010	34/09	2009	MADHU AHEYA	VIJAY KUMAR	19/002/2010	ALLOWED
32	32-EXE-CIVIL-2010	257/09	2009	OM PRAKASH	TILAK RAJ NARULA	19-02-2010	ALLOWED
33	33-EXE-CIVIL-2010	215/09	2009	DR. AHMAD ALI KHAN	JAI PAKSH SAINI	19-02-2010	ALLOWED
34	34-EXE-CIVIL-2010	298/09	2009	OM PRAKASH AGGARWAL	SATISH KUMAR	22-02-2010	ALLOWED
		41/09					

(2)

35	35-EXE-CIVIL-2010	182/09	2009	ANIL GUPTA	MAHESH CHAND	26-02-2010	DNA
36	36-EXE-CIVIL-2010	212/09	2009	AMIR SALMAN	MOHD. SIKANDAR KHAN	26-02-2010	DID
37	37-EXE-CIVIL-2010	245/09	2009	RAM KUMAR	MADAN LAL	26-02-2010	ALLOWED
38	38-EXE-CIVIL-2010	299/09	2009	RAM KUMAR	MADAN LAL	26-02-2010	ALLOWED
39	39-EXE-CIVIL-2010	37/09	2009	MOHAN DAS	SMT. PADMAWATI	05-02-2010	ALLOWED
40	40-EXE-CIVIL-2010	249/09	2009	ISHWAR DAYAL	MADAN LAL	26-02-2010	ALLOWED
41	41-EXE-CIVIL-2010	300/09	2009	ISHWAR DAYAL	MADAN LAL	26-02-2010	ALLOWED
42	42-EXE-CIVIL-2010	180/09	2009	VIJAY INDER KUMAR	RAVI VERMA	26-02-2010	ALLOWED
43	43-EXE-CIVIL-2010	146/09	2009	TANUSHREE BARDHAN	SUVASH BHATTA CHARYA	26-02-2010	DND
44	44-EXE-CIVIL-2010	255/09	2009	BRIJ KISHORE	SMT SHREE DEVI	26-02-2010	DNA
45	45-EXE-CIVIL-2010	001/10	2010	SUSHIL JAIN	NARESH KUMAR	17-02-2010	DAW
46	46-EXE-CIVIL-2010	M- 004/09	2009	R.D. SINGHAL	YASHPAL SINGH	19-02-2010	DNA
47	47-EXE-CIVIL-2010	EX. NO 54/09	2009	PADAMAWATI	SIMPLY	19-02-2010	SATISFIED
48	48-EXE-CIVIL-2010	M- 008/09	2009	SHAKRA BEGUM	RAM BABU	26-02-2010	DISMISSED
49	49-EXE-CIVIL-2010	138/09	2009	KAMAL AHMAD KHAN	PRAHLAD SIGNH	26-02-2010	SATISFIED
50	50-EXE-CIVIL-2010	131/09	2009	VISHWAKRMA ELECTIC	RAJINDER GOEL	26-02-2010	T/C
51	51-EXE-CIVIL-2010	025/09	2009	SMT JIYA BANARJEE	MRS. ANITA	05-02-2010	DID
52	52-EXE-CIVIL-2010	014/08	2008	SMT. KRISHAN DWIDEDI	SURINDER KUMAR	19-02-2010	SATISFIED
53	53-EXE-CIVIL-2010	M- 005/10	2010	GURVIR INDIR SINGH	GURVINDER SINGH TALWAR & ORS	05-02-2010	DISMISSED